

IN THE HIGH COURT OF ORISSA, CUTTACK

Institution of Applications for issue of Certified
Copies.

Report on :30-12-2019

Date : 30.12.2019										
SL No.	C.A.No.	Date of Application	Case No.	Name of the Applicant	C.C Type	Judge / Court Name	C.C Applied For	Other Document	Dealing Section	Seat
1	121016/2019	30.12.2019	WP (C) - 18638/2019	B.C. JENA	GENERAL		Order Dtd. 2019-12-24			(Seat No-)
2	121017/2019	30.12.2019	WP (C) - 14798/2013	G. ROUT	C.O.	COURT NO. 8	Order Dtd. 2019-12-17			(Seat No-)
3	121018/2019	30.12.2019	ABLAPL-12642/2019	D. K. BEHERA	C.O.	COURT NO. 9 OLD	Order Dtd. 2019-12-24			(Seat No-)
4	121019/2019	30.12.2019	ABLAPL-12642/2019	TRILOCHAN BAG	C.O.	COURT NO. 9 OLD	Order Dtd. 2019-12-24			(Seat No-)
5	121020/2019	30.12.2019	WP (C) - 26609/2019	G. JAYASINGH	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2019-12-23			(Seat No-)
6	121021/2019	30.12.2019	WP (C) - 26694/2019	P. C. DAS	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2019-12-23			(Seat No-)
7	121022/2019	30.12.2019	WP (C) - 27093/2019	JYOTI RANJAN SAHOO	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2019-12-20			(Seat No-)
8	121023/2019	30.12.2019	WP (C) - 27314/2019	G. SUNDARA	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2019-12-20			(Seat No-)
9	121024/2019	30.12.2019	WP (C) - 27318/2019	G. SUNDARA	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2019-12-20			(Seat No-)

10	121025/ 2019	30.12.20 19	WP (C) - 25735/2 019	A. PATTNAIK	C.O.	CHIEF JUSTIC E'S COURT	Order Dtd. 2019- 12-20			(Se at No-)
11	121026/ 2019	30.12.20 19	WP (C) - 26431/2 019	B. N. SHADANGI	C.O.	CHIEF JUSTIC E'S COURT	Order Dtd. 2019- 12-20			(Se at No-)
12	121027/ 2019	30.12.20 19	WP (C) - 26571/2 019	SARAT KUMAR MOHANTY	C.O.	CHIEF JUSTIC E'S COURT	Order Dtd. 2019- 12-20		WRIT BRANCH (DIVIS ION BENCH)	(Se at No- 103)
13	121028/ 2019	30.12.20 19	WP (C) - 26817/2 019	A. K. BHUYAN	C.O.	CHIEF JUSTIC E'S COURT	Order Dtd. 2019- 12-23			(Se at No- 103)
14	121029/ 2019	30.12.20 19	WP (C) - 25886/2 019	RAMAKANT MOHANTY	C.O.	CHIEF JUSTIC E'S COURT	Order Dtd. 2019- 12-23		WRIT BRANCH (DIVIS ION BENCH)	(Se at No- 112)
15	121030/ 2019	30.12.20 19	WP (C) - 21728/2 019	M/S.PRATAP KUMAR MOHANTY	C.O.	CHIEF JUSTIC E'S COURT	Order Dtd. 2019- 12-20			(Se at No- 112)
16	121031/ 2019	30.12.20 19	WP (C) - 25806/2 019	M/S.NIRA SUNDAR PANDA	C.O.	CHIEF JUSTIC E'S COURT	Order Dtd. 2019- 12-23			(Se at No- 112)
17	121032/ 2019	30.12.20 19	WP (C) - 25419/2 019	D. K. MALLICK	C.O.	CHIEF JUSTIC E'S COURT	Order Dtd. 2019- 12-23			(Se at No- 112)
18	121033/ 2019	30.12.20 19	WP (C) - 26521/2 019	DIPAK RAJ PATRI	C.O.	CHIEF JUSTIC E'S COURT	Order Dtd. 2019- 12-23			(Se at No- 112)
19	121034/ 2019	30.12.20 19	ABLAPL- 17833/2 019	R. DAS	C.O.	COURT NO. 1	Order Dtd. 2019- 12-20			(Se at No- 112)
20	121035/ 2019	30.12.20 19	WP (C) - 26475/2 019	J. N. PANDA	C.O.	CHIEF JUSTIC E'S COURT	Order Dtd. 2019- 12-23			(Se at No- 112)

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21	121036/ 2019	30.12.20 19	WP (C) - 26988/2 019	M/S.RAMAKA NTA SARANGI	C.O.	CHIEF JUSTIC E'S COURT	Order Dtd. 2019- 12-23			(Se at No- 112)
22	121037/ 2019	30.12.20 19	WP (C) - 25805/2 019	M/S.NIRASU NDAR PANDA	C.O.	CHIEF JUSTIC E'S COURT	Order Dtd. 2019- 12-23			(Se at No- 112)
23	121038/ 2019	30.12.20 19	WP (C) - 26700/2 019	P. C. DAS	C.O.	CHIEF JUSTIC E'S COURT	Order Dtd. 2019- 12-23			(Se at No- 112)
24	121039/ 2019	30.12.20 19	WP (C) - 26194/2 019	S. C. BAIRIGANJA N	C.O.	CHIEF JUSTIC E'S COURT	Order Dtd. 2019- 12-23			(Se at No- 112)
25	121040/ 2019	30.12.20 19	WA- 423/201 3	H. JENA	C.O.	CHIEF JUSTIC E'S COURT	Order Dtd. 2019- 12-24		M.J.C.	(Se at No- 1)
26	121041/ 2019	30.12.20 19	OJC- 3203/19 99	I. PANDA	C.O.	CHIEF JUSTIC E'S COURT	Order Dtd. 2019- 12-24		WRIT BRANCH -3	(Se at No- 12)
27	121042/ 2019	30.12.20 19	OJC- 3203/19 99	JAYADEV BHOI	C.O.	CHIEF JUSTIC E'S COURT	Order Dtd. 2019- 12-24		WRIT BRANCH -3	(Se at No- 12)
28	121043/ 2019	30.12.20 19	WP (C) - 26505/2 019	RASHMI P[RAVA DAS	C.O.	CHIEF JUSTIC E'S COURT	Order Dtd. 2019- 12-23			(Se at No- 12)
29	121044/ 2019	30.12.20 19	CONTC- 2152/20 19	P. K. SINGH	C.O.	CHIEF JUSTIC E'S COURT	Order Dtd. 2019- 12-24			(Se at No- 12)
30	121045/ 2019	30.12.20 19	WP (C) - 26849/2 019	M. D. BISWAL	C.O.	CHIEF JUSTIC E'S COURT	Order Dtd. 2019- 12-23			(Se at No- 12)
31	121046/ 2019	30.12.20 19	WP (C) - 26520/2 019	PRASANJIT BEHERA	C.O.	CHIEF JUSTIC E'S COURT	Order Dtd. 2019- 12-23			(Se at No- 12)
32	121047/ 2019	30.12.20 19	CMAPL- 337/201	B. K. DAS	C.O.	CHIEF JUSTIC	Order Dtd.			(Se at

			9			E'S COURT	2019-12-23			No-12)
33	121048/2019	30.12.2019	BLAPL-9488/2019	B. K. ROUT	C.O.	COURT NO. 7	Order Dtd. 2019-12-24			(Se at No-12)
34	121049/2019	30.12.2019	ITA-2/2018	B. K. DAS	C.O.	COURT NO. 7	Order Dtd. 2019-12-23			(Se at No-12)
35	121050/2019	30.12.2019	WP (C) - 9719/2017	K. C. PANDA	C.O.	COURT NO. 7	Order Dtd. 2019-12-23			(Se at No-12)
36	121051/2019	30.12.2019	WP (C) - 9719/2017	M. NAYAK	C.O.	COURT NO. 7	Order Dtd. 2019-12-23			(Se at No-12)
37	121052/2019	30.12.2019	CMAPL-338/2019	B.K. DAS	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2019-12-23			(Se at No-12)
38	121053/2019	30.12.2019	WP (C) - 26821/2019	A. K. BHUYAN	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2019-12-23			(Se at No-12)
39	121054/2019	30.12.2019	CMAPL-382/2019	R. R. DAS	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2019-12-24			(Se at No-12)
40	121055/2019	30.12.2019	WP (C) - 27958/2019	K.N. SAHOO	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2019-12-24		WRIT BRANCH (DIVISION BENCH)	(Se at No-101)
41	121056/2019	30.12.2019	WP (C) - 27503/2019	B. N. SHADANGI	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2019-12-23			(Se at No-101)
42	121057/2019	30.12.2019	WP (C) - 2201/2014	B.K. DAS	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2019-12-23		WRIT BRANCH -2	(Se at No-7)
43	121058/2019	30.12.2019	WP (C) - 3403/2015	S. K. MOHANTY	C.O.	COURT NO. 16	Order Dtd. 2019-12-19			(Se at No-7)
44	121059/2019	30.12.2019	WP (C) - 28052/2019	PRASANT KUMAR JENA	C.O.	CHIEF JUSTICE'S	Order Dtd. 2019-		WRIT BRANCH -3	(Se at No-

						COURT	12-24			11)
45	121060/ 2019	30.12.20 19	WP (C) - 14635/2 009	J. SAHOO	C.O.	COURT NO. 21	Order Dtd. 2019- 12-18		WRIT BRANCH (DIVIS ION BENCH)	(Se at No- 110)
46	121061/ 2019	30.12.20 19	WP (C) - 27285/2 019	K. N. SAHOO	C.O.	CHIEF JUSTIC E'S COURT	Order Dtd. 2019- 12-23			(Se at No- 110)
47	121062/ 2019	30.12.20 19	WP (C) - 26882/2 019	U. P. BAG	C.O.	CHIEF JUSTIC E'S COURT	Order Dtd. 2019- 12-23			(Se at No- 110)
48	121063/ 2019	30.12.20 19	WP (C) - 11576/2 016	T. BAG	C.O.	CHIEF JUSTIC E'S COURT	Order Dtd. 2019- 12-20		WRIT BRANCH -4	(Se at No- 17)
49	121064/ 2019	30.12.20 19	WP (C) - 3535/20 08	JAYADEV BHOI	C.O.	CHIEF JUSTIC E'S COURT	Order Dtd. 2019- 12-23			(Se at No- 17)
50	121065/ 2019	30.12.20 19	WP (C) - 25416/2 019	D.K. MOHALIK	C.O.	CHIEF JUSTIC E'S COURT	Order Dtd. 2019- 12-23			(Se at No- 17)
51	121066/ 2019	30.12.20 19	WP (C) - 26580/2 019	SARAT KUMAR MOHANTY	C.O.	CHIEF JUSTIC E'S COURT	Order Dtd. 2019- 12-20			(Se at No- 17)
52	121067/ 2019	30.12.20 19	WP (C) - 5863/20 09	P.K. LENKA	C.O.	IN CHAMBE RS	Order Dtd. 2019- 12-23			(Se at No- 17)
53	121068/ 2019	30.12.20 19	WP (C) - 26692/2 019	G. SUNDARA	C.O.	CHIEF JUSTIC E'S COURT	Order Dtd. 2019- 12-20			(Se at No- 17)
54	121069/ 2019	30.12.20 19	WP (C) - 5863/20 09	M.B. SWAIN	C.O.	IN CHAMBE RS	Order Dtd. 2019- 12-23			(Se at No- 17)
55	121070/ 2019	30.12.20 19	WP (C) - 23315/2 019	GOPAL PRASAD JENA	C.O.	CHIEF JUSTIC E'S COURT	Order Dtd. 2019- 12-20			(Se at No- 17)
56	121071/ 2019	30.12.20 19	WP (C) - 21756/2 019	R. K. MAHABHOI	C.O.	CHIEF JUSTIC E'S	Order Dtd. 2019-			(Se at No-

						COURT	12-20			17)
57	121072/ 2019	30.12.20 19	MATA- 143/201 7	J. PATTNAIK	GENER AL		Entir e Order			(Se at No- 17)
58	121073/ 2019	30.12.20 19	WP (C) - 5749/20 07	J. SAHOO	C.O.	COURT NO. 22	Order Dtd. 2019- 12-18		WRIT BRANCH (DIVIS ION BENCH)	(Se at No- 116)
59	121074/ 2019	30.12.20 19	WP (C) - 26697/2 019	P. C. DAS	C.O.	CHIEF JUSTIC E'S COURT	Order Dtd. 2019- 12-23			(Se at No- 116)
60	121075/ 2019	30.12.20 19	WP (C) - 5750/20 07	JYOTI RANJAN SAHOO	C.O.	COURT NO. 22	Order Dtd. 2019- 12-18		WRIT BRANCH (DIVIS ION BENCH)	(Se at No- 116)
61	121076/ 2019	30.12.20 19	WP (C) - 27322/2 019	P. K. NAYAK	C.O.	CHIEF JUSTIC E'S COURT	Order Dtd. 2019- 12-24			(Se at No- 116)
62	121077/ 2019	30.12.20 19	WP (C) - 8910/20 19	B.N. SAHU	C.O.	CHIEF JUSTIC E'S COURT	Order Dtd. 2019- 12-18			(Se at No- 116)
63	121078/ 2019	30.12.20 19	WP (C) - 25413/2 019	D. K. MALLICK	C.O.	CHIEF JUSTIC E'S COURT	Order Dtd. 2019- 12-23			(Se at No- 116)
64	121079/ 2019	30.12.20 19	WP (C) - 8910/20 19	TAPN KU NAYAK	C.O.	CHIEF JUSTIC E'S COURT	Order Dtd. 2019- 12-18			(Se at No- 116)
65	121080/ 2019	30.12.20 19	WP (C) - 33161/2 011	J. SAHOO	C.O.	CHIEF JUSTIC E'S COURT	Order Dtd. 2019- 12-18		WRIT BRANCH (DIVIS ION BENCH)	(Se at No- 109)
66	121081/ 2019	30.12.20 19	WP (C) - 25887/2 019	N. RAO	C.O.	CHIEF JUSTIC E'S COURT	Order Dtd. 2019- 12-19			(Se at No- 109)
67	121082/ 2019	30.12.20 19	WP (C) - 8320/20	P.K. JENA	C.O.	CHIEF JUSTIC	Order Dtd.		WRIT BRANCH	(Se at

			18			E'S COURT	2019-12-24		-1	No-2)
68	121083/2019	30.12.2019	WP (C) - 26813/2019	A. K. BHUYAN	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2019-12-23			(Seat No-2)
69	121084/2019	30.12.2019	WP (C) - 20846/2019	P.K. JENA	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2019-12-24		WRIT BRANCH (DIVISION BENCH)	(Seat No-109)
70	121085/2019	30.12.2019	WP (C) - 26853/2019	M. D. BISWAL	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2019-12-23			(Seat No-109)
71	121086/2019	30.12.2019	WP (C) - 24585/2019	ASHIS KUMAR MISHRA	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2019-12-23			(Seat No-109)
72	121087/2019	30.12.2019	WP (C) - 27184/2019	A. K. BHUYAN	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2019-12-23			(Seat No-109)
73	121088/2019	30.12.2019	WP (C) - 20846/2019	KIRTAN BADHEI	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2019-12-24		WRIT BRANCH (DIVISION BENCH)	(Seat No-109)
74	121089/2019	30.12.2019	WP (C) - 27027/2019	GANESH CHANDRA JENA	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2019-12-24			(Seat No-109)
75	121090/2019	30.12.2019	WP (C) - 27174/2019	PRASANT KUMAR JENA	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2019-12-23			(Seat No-109)
76	121091/2019	30.12.2019	WP (C) - 27176/2019	PRASANT KUMAR JENA	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2019-12-23			(Seat No-109)
77	121092/2019	30.12.2019	WP (C) - 6189/2017	B. P. BAHALI	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2019-12-23			(Seat No-109)
78	121093/	30.12.20	WP (C) -	S.K.	C.O.	CHIEF	Order			(Se

	2019	19	27163/2019	PARIDA		JUSTICE'S COURT	Dtd. 2019-12-23			at No-109)
79	121094/2019	30.12.2019	WP (C) - 24778/2019	P. K. MOHANTY	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2019-12-23			(Se at No-109)
80	121095/2019	30.12.2019	WP (C) - 27123/2019	TAPAN SWAIN	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2019-12-23			(Se at No-109)
81	121096/2019	30.12.2019	WP (C) - 25414/2019	D. K. MALLICK	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2019-12-23			(Se at No-109)
82	121097/2019	30.12.2019	WP (C) - 26696/2019	P. C. DAS	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2019-12-23			(Se at No-109)
83	121098/2019	30.12.2019	WP (C) - 27020/2019	S.K. SAHU	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2019-12-23			(Se at No-109)
84	121099/2019	30.12.2019	WP (C) - 27557/2019	R. K. MOHAPATRA	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2019-12-24			(Se at No-109)
85	121100/2019	30.12.2019	WP (C) - 27113/2019	TAPAN SWAIN	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2019-12-23			(Se at No-109)
86	121101/2019	30.12.2019	WP (C) - 9051/2004	I. PANDA	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2019-12-24		WRIT BRANCH -5	(Se at No-21)
87	121102/2019	30.12.2019	WP (C) - 26760/2019	P.N. NAYAK	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2019-12-23			(Se at No-21)
88	121103/2019	30.12.2019	WP (C) - 9051/2004	JAYADEV BHOI	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2019-12-24		WRIT BRANCH -5	(Se at No-21)
89	121104/	30.12.20	WP (C) -	PRASANJIT	C.O.	CHIEF	Order			(Se

	2019	19	7813/2017	BEHERA		JUSTICE'S COURT	Dtd. 2019-12-20			at No-21)
90	121105/2019	30.12.2019	WP (C) - 27082/2019	M/S. JATINDRA KUMAR MOHAPATRA	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2019-12-24			(Se at No-21)
91	121106/2019	30.12.2019	WP (C) - 27080/2019	J. KAR	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2019-12-24			(Se at No-21)
92	121107/2019	30.12.2019	ABLAPL-18006/2019	BALARAM SINGH	C.O.	COURT NO. 1	Order Dtd. 2019-12-23			(Se at No-21)
93	121108/2019	30.12.2019	WP (C) - 27251/2019	P. K. NAYAK	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2019-12-24			(Se at No-21)
94	121109/2019	30.12.2019	WP (C) - 27166/2019	S.K. PARIDA	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2019-12-23			(Se at No-21)
95	121110/2019	30.12.2019	WP (C) - 27099/2019	TAPAN SWAIN	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2019-12-24			(Se at No-21)
96	121111/2019	30.12.2019	WP (C) - 27172/2019	P.K. JENA	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2019-12-23			(Se at No-21)
97	121112/2019	30.12.2019	WP (C) - 27216/2019	H.K. PANDA	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2019-12-23			(Se at No-21)
98	121113/2019	30.12.2019	WP (C) - 27065/2019	M. K. PANI	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2019-12-24			(Se at No-21)
99	121114/2019	30.12.2019	WP (C) - 27192/2019	A.K. BHUYANH	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2019-12-23			(Se at No-21)
100	121115/2019	30.12.2019	ABLAPL-11519/2019	B. BEHERA	C.O.	COURT NO. 1	Order Dtd. 2019-11-21			(Se at No-21)
101	121116/2019	30.12.2019	WP (C) - 27191/2019	A.K. BHUYAN	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2019-12-23			(Se at No-21)

102	121117/2019	30.12.2019	ABLAPL-11519/2019	P. N. NAYAK	C.O.	COURT NO. 1	Order Dtd. 2019-11-21			(Se at No-21)
103	121118/2019	30.12.2019	WP (C) - 27188/2019	A.K. BHUYAN	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2019-12-23			(Se at No-21)
104	121119/2019	30.12.2019	ABLAPL-11520/2019	P. N. NAYAK	C.O.	COURT NO. 1	Order Dtd. 2019-11-21			(Se at No-21)
105	121120/2019	30.12.2019	CRLMP-450/2018	K.C. SAHOO	C.O.	COURT NO. 22	Order Dtd. 2019-12-23			(Se at No-21)
106	121121/2019	30.12.2019	ABLAPL-11521/2019	P. N. NAYAK	C.O.	COURT NO. 1	Order Dtd. 2019-11-21			(Se at No-21)
107	121122/2019	30.12.2019	WP (C) - 27078/2019	J. KAR	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2019-12-24			(Se at No-21)
108	121123/2019	30.12.2019	WP (C) - 27025/2019	GANESH CHANDRA JENA	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2019-12-24			(Se at No-21)
109	121124/2019	30.12.2019	WP (C) - 27062/2019	S. S. SAHU	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2019-12-24			(Se at No-21)
110	121125/2019	30.12.2019	WP (C) - 27309/2019	A. DAS	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2019-12-24			(Se at No-21)
111	121126/2019	30.12.2019	WP (C) - 26558/2019	S.K. MOHANTY	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2019-12-20			(Se at No-21)
112	121127/2019	30.12.2019	WP (C) - 27021/2019	S. S. SAHU	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2019-12-24			(Se at No-21)
113	121128/2019	30.12.2019	WP (C) - 25962/2019	D.K. MOHANTY	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2019-12-20			(Se at No-21)
114	121129/2019	30.12.2019	WP (C) - 2136/2013	P. MOHAPATRA	C.O.	COURT NO. 21	Order Dtd. 2019-			(Se at No-21)

							12-23			21)
11	121130/ 2019	30.12.20 19	WP (C) - 25964/2 019	D.K. MOHANTY	C.O.	CHIEF JUSTIC E'S COURT	Order Dtd. 2019- 12-20			(Se at No- 21)
11	121131/ 2019	30.12.20 19	WP (C) - 27375/2 019	JAYADEV BHOI	C.O.	CHIEF JUSTIC E'S COURT	Order Dtd. 2019- 12-24			(Se at No- 21)
11	121132/ 2019	30.12.20 19	WP (C) - 27286/2 019	MITHUN DAS	C.O.	CHIEF JUSTIC E'S COURT	Order Dtd. 2019- 12-20			(Se at No- 21)
11	121133/ 2019	30.12.20 19	WP (C) - 26573/2 019	S.K. MOHANTY	C.O.	CHIEF JUSTIC E'S COURT	Order Dtd. 2019- 12-20			(Se at No- 21)
11	121134/ 2019	30.12.20 19	WP (C) - 27286/2 019	MITHUN DAS	C.O.	CHIEF JUSTIC E'S COURT	Order Dtd. 2019- 12-20			(Se at No- 21)
12	121135/ 2019	30.12.20 19	WP (C) - 27281/2 019	MITHUN DAS	C.O.	CHIEF JUSTIC E'S COURT	Order Dtd. 2019- 12-20			(Se at No- 21)
12	121136/ 2019	30.12.20 19	WP (C) - 27281/2 019	MITHUN DAS	C.O.	CHIEF JUSTIC E'S COURT	Order Dtd. 2019- 12-20			(Se at No- 21)
12	121137/ 2019	30.12.20 19	WP (C) - 27179/2 019	A. SARANGI	C.O.	CHIEF JUSTIC E'S COURT	Order Dtd. 2019- 12-24			(Se at No- 21)
12	121138/ 2019	30.12.20 19	WP (C) - 26902/2 019	R.C. RAY	C.O.	CHIEF JUSTIC E'S COURT	Order Dtd. 2019- 12-24			(Se at No- 21)
12	121139/ 2019	30.12.20 19	WP (C) - 25936/2 019	B. N. SHADANGI	C.O.	CHIEF JUSTIC E'S COURT	Order Dtd. 2019- 12-19			(Se at No- 21)
12	121140/ 2019	30.12.20 19	WP (C) - 26423/2 019	B. N. SHADANGI	C.O.	CHIEF JUSTIC E'S COURT	Order Dtd. 2019- 12-19			(Se at No- 21)
12	121141/ 2019	30.12.20 19	WP (C) - 4600/20 19	M.N. MOHANTY	C.O.	CHIEF JUSTIC E'S COURT	Order Dtd. 2019- 12-23		WRIT BRANCH (DIVIS ION BENCH)	(Se at No- 104)
12	121142/ 2019	30.12.20	WP (C) -	B.K. DAS	C.O.	COURT	Order		WRIT	(Se

7	2019	19	2202/2015			NO. 9	Dtd. 2019-12-23		BRANCH-10	at No-60)
128	121143/2019	30.12.2019	WP (C) - 25092/2019	TAPAN SWAIN	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2019-12-23			(Se at No-60)
129	121144/2019	30.12.2019	WP (C) - 18326/2019	A. DAS	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2019-12-20		WRIT BRANCH (DIVISION BENCH)	(Se at No-116)
130	121145/2019	30.12.2019	WP (C) - 25094/2019	TAPAN SWAIN	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2019-12-23			(Se at No-116)
131	121146/2019	30.12.2019	WP (C) - 26699/2019	P.C. DAS	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2019-12-23			(Se at No-116)
132	121147/2019	30.12.2019	WP (C) - 27320/2019	P. K. NAYAK	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2019-12-24			(Se at No-116)
133	121148/2019	30.12.2019	WP (C) - 26240/2019	P.K. ROUT	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2019-12-23			(Se at No-116)
134	121149/2019	30.12.2019	WP (C) - 4203/2015	S.C. DAS	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2019-12-23			(Se at No-116)
135	121150/2019	30.12.2019	WP (C) - 27109/2019	TAPAN SWAIN	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2019-12-23			(Se at No-116)
136	121151/2019	30.12.2019	WP (C) - 27037/2019	G.C. JENA	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2019-12-23			(Se at No-116)
137	121152/2019	30.12.2019	WP (C) - 27111/2019	TAPAN SWAIN	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2019-12-23			(Se at No-116)

138	121153/2019	30.12.2019	ITA-51/2011	TAPAN KUMAR NAYAK	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2019-12-23		CIVIL REVISION	(Seat No-1)
139	121154/2019	30.12.2019	WP (C) - 27039/2019	G.C. JENA	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2019-12-23			(Seat No-1)
140	121155/2019	30.12.2019	WP (C) - 27180/2019	A.K. BHUYAN	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2019-12-23			(Seat No-1)
141	121156/2019	30.12.2019	WP (C) - 27182/2019	A.K. BHUYAN	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2019-12-23			(Seat No-1)
142	121157/2019	30.12.2019	WP (C) - 26758/2019	P.N. NAYAK	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2019-12-23			(Seat No-1)
143	121158/2019	30.12.2019	ABLAPL-18386/2019	U. C. JENA	C.O.	COURT NO. 1	Order Dtd. 2019-12-24			(Seat No-1)
144	121159/2019	30.12.2019	WP (C) - 26719/2019	TAPAN SWAIN	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2019-12-23			(Seat No-1)
145	121160/2019	30.12.2019	ABLAPL-18376/2019	M/S.UNMESH CHANDRA JENA	C.O.	COURT NO. 1	Order Dtd. 2019-12-24			(Seat No-1)
146	121161/2019	30.12.2019	WP (C) - 26953/2019	S.K. DASH	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2019-12-23			(Seat No-1)
147	121162/2019	30.12.2019	ABLAPL-18378/2019	RAKESH KUMAR MALLICK	C.O.	COURT NO. 1	Order Dtd. 2019-12-24			(Seat No-1)
148	121163/2019	30.12.2019	WP (C) - 26289/2019	D.K. PANDA	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2019-12-23			(Seat No-1)
149	121164/2019	30.12.2019	ABLAPL-18384/2019	B. DAS	C.O.	COURT NO. 1	Order Dtd. 2019-12-24			(Seat No-1)
150	121165/2019	30.12.2019	WP (C) - 26851/2019	M.D. BISWAL	C.O.	CHIEF JUSTICE'S	Order Dtd. 2019-			(Seat No-

						COURT	12-23			1)
15 1	121166/ 2019	30.12.20 19	ABLAPL- 18391/2 019	B. DAS	C.O.	COURT NO. 1	Order Dtd. 2019- 12-24			(Se at No- 1)
15 2	121167/ 2019	30.12.20 19	WP (C) - 26955/2 019	S.K. DASH	C.O.	CHIEF JUSTIC E'S COURT	Order Dtd. 2019- 12-23			(Se at No- 1)
15 3	121168/ 2019	30.12.20 19	ABLAPL- 18339/2 019	A. K. MISHRA	C.O.	COURT NO. 1	Order Dtd. 2019- 12-24			(Se at No- 1)
15 4	121169/ 2019	30.12.20 19	RVWPET- 218/201 3	N.K. NAYAK	C.O.	COURT NO. 1	Order Dtd. 2019- 12-23			(Se at No- 1)
15 5	121170/ 2019	30.12.20 19	ABLAPL- 18354/2 019	P. N. BEHERA	C.O.	COURT NO. 1	Order Dtd. 2019- 12-24			(Se at No- 1)
15 6	121171/ 2019	30.12.20 19	ABLAPL- 18280/2 019	P.K. SINGH	C.O.	COURT NO. 1	Order Dtd. 2019- 12-24			(Se at No- 1)
15 7	121172/ 2019	30.12.20 19	WP (C) - 27217/2 019	J. R. SAHOO	C.O.	COURT NO. 3 OLD	Order Dtd. 2019- 12-24			(Se at No- 1)
15 8	121173/ 2019	30.12.20 19	ABLAPL- 18361/2 019	ARUN KUMAR BUDHIA	C.O.	COURT NO. 1	Order Dtd. 2019- 12-24			(Se at No- 1)
15 9	121174/ 2019	30.12.20 19	ABLAPL- 18377/2 019	P. K. BEHERA	C.O.	COURT NO. 1	Order Dtd. 2019- 12-24			(Se at No- 1)
16 0	121175/ 2019	30.12.20 19	ABLAPL- 18374/2 019	B. DAS	C.O.	COURT NO. 1	Order Dtd. 2019- 12-24			(Se at No- 1)
16 1	121176/ 2019	30.12.20 19	ABLAPL- 18372/2 019	M. R. SAHOO	C.O.	COURT NO. 1	Order Dtd. 2019- 12-24			(Se at No- 1)
16 2	121177/ 2019	30.12.20 19	WP (C) - 3515/20 08	J. SAHOO	C.O.	CHIEF JUSTIC E'S COURT	Order Dtd. 2019- 12-18			(Se at No- 1)
16 3	121178/ 2019	30.12.20 19	WP (C) - 20314/2	PRASANJIT BEHERA	C.O.	CHIEF JUSTIC	Order Dtd.		WRIT BRANCH	(Se at

			019			E'S COURT	2019-12-23		(DIVISION BENCH)	No-104)
164	121179/2019	30.12.2019	ABLAPL-18369/2019	MANOJ KUMAR AGRAWALLA	C.O.	COURT NO. 1	Order Dtd. 2019-12-24			(Se at No-104)
165	121180/2019	30.12.2019	CMAPL-388/2016	TAPAN KU NAYAK	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2019-12-23			(Se at No-104)
166	121181/2019	30.12.2019	ABLAPL-18403/2019	M. BARAL	C.O.	COURT NO. 1	Order Dtd. 2019-12-24			(Se at No-104)
167	121182/2019	30.12.2019	WP (C) - 9049/2004	I. PANDA	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2019-12-24		WRIT BRANCH -5	(Se at No-21)
168	121183/2019	30.12.2019	WP (C) - 9049/2004	JAYADEV BHOI	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2019-12-24		WRIT BRANCH -5	(Se at No-21)
169	121184/2019	30.12.2019	ABLAPL-18400/2019	P. K. SINGH	C.O.	COURT NO. 1	Order Dtd. 2019-12-24			(Se at No-21)
170	121185/2019	30.12.2019	ABLAPL-18399/2019	TOFAN PRADHAN	C.O.	COURT NO. 1	Order Dtd. 2019-12-24			(Se at No-21)
171	121186/2019	30.12.2019	WP (C) - 27016/2019	N. SAHOO	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2019-12-23			(Se at No-21)
172	121187/2019	30.12.2019	ABLAPL-18398/2019	N. K. ROUT	C.O.	COURT NO. 1	Order Dtd. 2019-12-24			(Se at No-21)
173	121188/2019	30.12.2019	ABLAPL-18394/2019	K. K. JENA	C.O.	COURT NO. 1	Order Dtd. 2019-12-24			(Se at No-21)
174	121189/2019	30.12.2019	RVWPET-30/2015	M.K. SWAIN	C.O.	COURT NO. 1	Order Dtd. 2019-12-23			(Se at No-21)
17	121190/	30.12.20	ABLAPL-	D. K.	C.O.	COURT	Order			(Se

5	2019	19	18440/2019	MALLICK		NO. 1	Dtd. 2019-12-24			at No-21)
176	121191/2019	30.12.2019	RVWPET-30/2015	B.R. MOHANTY	C.O.	COURT NO. 1	Order Dtd. 2019-12-23			(Se at No-21)
177	121192/2019	30.12.2019	ABLAPL-18438/2019	PRAMOD JENA	C.O.	COURT NO. 1	Order Dtd. 2019-12-24			(Se at No-21)
178	121193/2019	30.12.2019	ABLAPL-18434/2019	SATYABRATA DAS	C.O.	COURT NO. 1	Order Dtd. 2019-12-24			(Se at No-21)
179	121194/2019	30.12.2019	WP (C) - 27024/2019	P.K. ROUT	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2019-12-23			(Se at No-21)
180	121195/2019	30.12.2019	ABLAPL-18436/2019	HAREKRUSHNA DASH	C.O.	COURT NO. 1	Order Dtd. 2019-12-24			(Se at No-21)
181	121196/2019	30.12.2019	WP (C) - 27133/2019	P.L. MISHRA	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2019-12-23		WRIT BRANCH (DIVISION BENCH)	(Se at No-109)
182	121197/2019	30.12.2019	WP (C) - 27092/2019	J. SAHOO	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2019-12-20			(Se at No-109)
183	121198/2019	30.12.2019	ABLAPL-18426/2019	JAGANNATH KAMILA	C.O.	COURT NO. 1	Order Dtd. 2019-12-24			(Se at No-109)
184	121199/2019	30.12.2019	WP (C) - 26691/2019	P.C. DAS	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2019-12-23			(Se at No-109)
185	121200/2019	30.12.2019	ABLAPL-18425/2019	P. N. BEHERA	C.O.	COURT NO. 1	Order Dtd. 2019-12-24			(Se at No-109)
186	121201/2019	30.12.2019	ABLAPL-18422/2019	ARUN KUMAR JATI	C.O.	COURT NO. 1	Order Dtd. 2019-12-24			(Se at No-109)

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187	121202/2019	30.12.2019	WP(C)-25507/2019	J. J. PARIDA	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2019-12-20			(Seat No-109)
188	121203/2019	30.12.2019	ABLAPL-18421/2019	GANESH SAHOO	C.O.	COURT NO. 1	Order Dtd. 2019-12-24			(Seat No-109)
189	121204/2019	30.12.2019	ABLAPL-18418/2019	ARUN KUMAR JATI	C.O.	COURT NO. 1	Order Dtd. 2019-12-24			(Seat No-109)
190	121205/2019	30.12.2019	WP(C)-27090/2019	J. SAHOO	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2019-12-20			(Seat No-109)
191	121206/2019	30.12.2019	ABLAPL-18417/2019	S. ROUT	C.O.	COURT NO. 1	Order Dtd. 2019-12-24			(Seat No-109)
192	121207/2019	30.12.2019	WP(C)-26565/2019	S. K. MOHANTY	C.O.	COURT NO. 1	Order Dtd. 2019-12-20			(Seat No-109)
193	121208/2019	30.12.2019	WP(C)-26679/2019	P. C. DAS	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2019-12-23			(Seat No-109)
194	121209/2019	30.12.2019	ABLAPL-18415/2019	SAMBEET PATTANAYAK	C.O.	COURT NO. 1	Order Dtd. 2019-12-24			(Seat No-109)
195	121210/2019	30.12.2019	WP(C)-26604/2019	G. JAYASINGH	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2019-12-23			(Seat No-109)
196	121211/2019	30.12.2019	ABLAPL-18409/2019	P. K. MOHANTY	C.O.	COURT NO. 1	Order Dtd. 2019-12-24			(Seat No-109)
19	121212/	30.12.20	ABLAPL-	R. R. DAS	C.O.	COURT	Order			(Se

7	2019	19	18362/2019			NO. 1	Dtd. 2019-12-24			at No-109)
198	121213/2019	30.12.2019	ABLAPL-18365/2019	MANOJ KUMAR AGRAWALLA	C.O.	COURT NO. 1	Order Dtd. 2019-12-24			(Se at No-109)
199	121214/2019	30.12.2019	ABLAPL-18368/2019	S. K. TRIPATHY	C.O.	COURT NO. 1	Order Dtd. 2019-12-24			(Se at No-109)
200	121215/2019	30.12.2019	ABLAPL-18026/2019	U. P. BAG	C.O.	COURT NO. 1	Order Dtd. 2019-12-23			(Se at No-109)
201	121216/2019	30.12.2019	CRLMC-2738/2019	ANIL SAHOO	C.O.	COURT NO. 1	Order Dtd. 2019-11-25			(Se at No-109)
202	121217/2019	30.12.2019	ABLAPL-10647/2019	M. K. PANI	C.O.	COURT NO. 1	Order Dtd. 2019-12-19			(Se at No-109)
203	121218/2019	30.12.2019	ABLAPL-10677/2019	R. K. BARIK	C.O.	COURT NO. 1	Order Dtd. 2019-11-22			(Se at No-109)
204	121219/2019	30.12.2019	ABLAPL-10677/2019	H. K. BHOL	C.O.	COURT NO. 1	Order Dtd. 2019-11-22			(Se at No-109)
205	121220/2019	30.12.2019	ABLAPL-11831/2019	RAKESH KUMAR MALLICK	C.O.	COURT NO. 1	Order Dtd. 2019-09-12			(Se at No-109)
206	121221/2019	30.12.2019	ABLAPL-12258/2019	M/S.SANJEE V UDGATA	C.O.	COURT NO. 1	Order Dtd. 2019-12-20			(Se at No-109)
207	121222/2019	30.12.2019	ABLAPL-15194/2019	BISWARANJAN DALAI	C.O.	COURT NO. 1	Order Dtd. 2019-			(Se at No-

							12-20			109)
20 8	121223/ 2019	30.12.20 19	ABLAPL- 18241/2 019	BHOJARAJ SETH	C.O.	COURT NO. 1	Order Dtd. 2019- 12-24			(Se at No- 109)
20 9	121224/ 2019	30.12.20 19	ABLAPL- 15197/2 019	M/S BISWARANJA N DALAI	C.O.	COURT NO. 1	Order Dtd. 2019- 12-20			(Se at No- 109)
21 0	121225/ 2019	30.12.20 19	ABLAPL- 18271/2 019	D.K. MALLICK	C.O.	COURT NO. 1	Order Dtd. 2019- 12-24			(Se at No- 109)
21 1	121226/ 2019	30.12.20 19	ABLAPL- 15408/2 019	BALARAM SINGH	C.O.	COURT NO. 1	Order Dtd. 2019- 11-20			(Se at No- 109)
21 2	121227/ 2019	30.12.20 19	ABLAPL- 18273/2 019	R. DAS	C.O.	COURT NO. 1	Order Dtd. 2019- 12-24			(Se at No- 109)
21 3	121228/ 2019	30.12.20 19	ABLAPL- 17926/2 019	S.K.BHANJA DEO	C.O.	COURT NO. 1	Order Dtd. 2019- 12-20			(Se at No- 109)
21 4	121229/ 2019	30.12.20 19	ABLAPL- 18158/2 019	NIRANJAN ROUT	C.O.	COURT NO. 1	Order Dtd. 2019- 12-23			(Se at No- 109)
21 5	121230/ 2019	30.12.20 19	ABLAPL- 18283/2 019	P.N. BEHERA	C.O.	COURT NO. 1	Order Dtd. 2019- 12-24			(Se at No- 109)
21 6	121231/ 2019	30.12.20 19	ABLAPL- 18001/2 019	DEBASISH SAMAL	C.O.	COURT NO. 1	Order Dtd. 2019- 12-23			(Se at No- 109)
21 7	121232/ 2019	30.12.20 19	ABLAPL- 18330/2 019	T.R. DAS	C.O.	COURT NO. 1	Order Dtd. 2019- 12-24			(Se at No- 109)

21	121233/ 2019	30.12.20 19	ABLAPL- 18012/2 019	A. K. MOHANTY	C.O.	COURT NO. 1	Order Dtd. 2019- 12-23			(Se at No- 109)
21	121234/ 2019	30.12.20 19	ABLAPL- 18332/2 019	T.R. DAS	C.O.	COURT NO. 1	Order Dtd. 2019- 12-24			(Se at No- 109)
22	121235/ 2019	30.12.20 19	ABLAPL- 18014/2 019	G. JAYASINGH	C.O.	COURT NO. 1	Order Dtd. 2019- 12-23			(Se at No- 109)
22	121236/ 2019	30.12.20 19	ABLAPL- 18213/2 019	BIBEKANAND A BAISAKH	C.O.	COURT NO. 1	Order Dtd. 2019- 12-24			(Se at No- 109)
22	121237/ 2019	30.12.20 19	ABLAPL- 18221/2 019	NIRANJAN SAHOO	C.O.	COURT NO. 1	Order Dtd. 2019- 12-24			(Se at No- 109)
22	121238/ 2019	30.12.20 19	ABLAPL- 18212/2 019	BALARAM SINGH	C.O.	COURT NO. 1	Order Dtd. 2019- 12-24			(Se at No- 109)
22	121239/ 2019	30.12.20 19	ABLAPL- 18222/2 019	DEBASHIS ROUTRAY	C.O.	COURT NO. 1	Order Dtd. 2019- 12-24			(Se at No- 109)
22	121240/ 2019	30.12.20 19	ABLAPL- 18206/2 019	SRINIBAS MOHANTY	C.O.	COURT NO. 1	Order Dtd. 2019- 12-24			(Se at No- 109)
22	121241/ 2019	30.12.20 19	ABLAPL- 18227/2 019	M.N. MOHANTY	C.O.	COURT NO. 1	Order Dtd. 2019- 12-24			(Se at No- 109)
22	121242/ 2019	30.12.20 19	ABLAPL- 11081/2 019	B. R. MOHANTY	C.O.	COURT NO. 1	Order Dtd. 2019- 12-20			(Se at No- 109)
22	121243/ 2019	30.12.20 19	ABLAPL- 18232/2	UNMESH CHANDRA	C.O.	COURT NO. 1	Order Dtd.			(Se at

			019	JENA			2019-12-24			No-109)
229	121244/2019	30.12.2019	ABLAPL-18236/2019	B.R. MOHANTY	C.O.	COURT NO. 1	Order Dtd. 2019-12-24			(Seat No-109)
230	121245/2019	30.12.2019	ABLAPL-18220/2019	C.R. NAYAK	C.O.	COURT NO. 1	Order Dtd. 2019-12-24			(Seat No-109)
231	121246/2019	30.12.2019	ABLAPL-18219/2019	C.R. NAYAK	C.O.	COURT NO. 1	Order Dtd. 2019-12-24			(Seat No-109)
232	121247/2019	30.12.2019	ABLAPL-18215/2019	GANESH SAHOO	C.O.	COURT NO. 1	Order Dtd. 2019-12-24			(Seat No-109)
233	121248/2019	30.12.2019	ABLAPL-18214/2019	D. NAYAK	C.O.	COURT NO. 1	Order Dtd. 2019-12-24			(Seat No-109)
234	121249/2019	30.12.2019	ABLAPL-18031/2019	TAPAN KU	C.O.	COURT NO. 1	Order Dtd. 2019-12-23			(Seat No-109)
235	121250/2019	30.12.2019	ABLAPL-18053/2019	B. DAS	C.O.	COURT NO. 1	Order Dtd. 2019-12-23			(Seat No-109)
236	121251/2019	30.12.2019	ABLAPL-18033/2019	D.K. BEHERA	C.O.	COURT NO. 1	Order Dtd. 2019-12-23			(Seat No-109)
237	121252/2019	30.12.2019	ABLAPL-18049/2019	P. K. MOHANTY	C.O.	COURT NO. 1	Order Dtd. 2019-12-23			(Seat No-109)
238	121253/2019	30.12.2019	ABLAPL-18048/2019	P. K. MOHANTY	C.O.	COURT NO. 1	Order Dtd. 2019-12-23			(Seat No-109)

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23 9	121254/ 2019	30.12.20 19	ABLAPL- 18087/2 019	S.C. DAS	C.O.	COURT NO. 1	Order Dtd. 2019- 12-23			(Se at No- 109)
24 0	121255/ 2019	30.12.20 19	ABLAPL- 18047/2 019	P. K. BEHERA	C.O.	COURT NO. 1	Order Dtd. 2019- 12-23			(Se at No- 109)
24 1	121256/ 2019	30.12.20 19	ABLAPL- 18086/2 019	S.C. DAS	C.O.	COURT NO. 1	Order Dtd. 2019- 12-23			(Se at No- 109)
24 2	121257/ 2019	30.12.20 19	ABLAPL- 18045/2 019	S. P. NAYAK	C.O.	COURT NO. 1	Order Dtd. 2019- 12-23			(Se at No- 109)
24 3	121258/ 2019	30.12.20 19	ABLAPL- 18043/2 019	M. K. PANI	C.O.	COURT NO. 1	Order Dtd. 2019- 12-23			(Se at No- 109)
24 4	121259/ 2019	30.12.20 19	ABLAPL- 18094/2 019	B. BAISAKH	C.O.	COURT NO. 1	Order Dtd. 2019- 12-23			(Se at No- 109)
24 5	121260/ 2019	30.12.20 19	ABLAPL- 18039/2 019	BISWARANJA N DALAI	C.O.	COURT NO. 1	Order Dtd. 2019- 12-23			(Se at No- 109)
24 6	121261/ 2019	30.12.20 19	ABLAPL- 18037/2 019	A. K. MOHANTY	C.O.	COURT NO. 1	Order Dtd. 2019- 12-23			(Se at No- 109)
24 7	121262/ 2019	30.12.20 19	ABLAPL- 18094/2 019	MITARANI	C.O.	COURT NO. 1	Order Dtd. 2019- 12-23			(Se at No- 109)
24 8	121263/ 2019	30.12.20 19	ABLAPL- 18035/2 019	R. DAS	C.O.	COURT NO. 1	Order Dtd. 2019- 12-23			(Se at No- 109)
24	121264/ 2019	30.12.20	ABLAPL-	P. K. PANI	C.O.	COURT	Order			(Se

9	2019	19	18015/2019			NO. 1	Dtd. 2019-12-23			at No-109)
250	121265/2019	30.12.2019	CRLMC-1972/2019	B.K. BEHERA	C.O.	COURT NO. 1	Order Dtd. 2019-12-24		CRMINAL MISC-2	(Se at No-16)
251	121266/2019	30.12.2019	ABLAPL-18015/2019	H. K. TRIPATHY	C.O.	COURT NO. 1	Order Dtd. 2019-12-23			(Se at No-16)
252	121267/2019	30.12.2019	ABLAPL-18017/2019	B. R. MOHANTY	C.O.	COURT NO. 1	Order Dtd. 2019-12-23			(Se at No-16)
253	121268/2019	30.12.2019	CRLMC-1647/2019	R.K. BARIK	C.O.	COURT NO. 1	Order Dtd. 2019-11-28			(Se at No-16)
254	121269/2019	30.12.2019	ABLAPL-18018/2019	BIBHUTI RANJAN MOHANTY	C.O.	COURT NO. 1	Order Dtd. 2019-12-23			(Se at No-16)
255	121270/2019	30.12.2019	CRLMC-2402/2019	B.C. PANDA	C.O.	DR (J)	Order Dtd. 2019-12-10			(Se at No-16)
256	121271/2019	30.12.2019	ABLAPL-18021/2019	SAMBEET PATTANAYAK	C.O.	COURT NO. 1	Order Dtd. 2019-12-23			(Se at No-16)
257	121272/2019	30.12.2019	CRLMC-407/2016	P.K. MOHANTY	C.O.	COURT NO. 10	Order Dtd. 2019-12-16			(Se at No-16)
258	121273/2019	30.12.2019	ABLAPL-18027/2019	M. R. SAHOO	C.O.	COURT NO. 1	Order Dtd. 2019-12-23			(Se at No-16)
259	121274/2019	30.12.2019	ABLAPL-18030/2019	P. K. MOHANTY	C.O.	COURT NO. 1	Order Dtd. 2019-12-23			(Se at No-16)
260	121275/2019	30.12.2019	WP (C) - 27161/2019	PRADIPTA KUMAR MOHANTY	C.O.	COURT NO. 3 OLD	Order Dtd. 2019-12-20			(Se at No-16)
261	121276/2019	30.12.2019	ABLAPL-15677/2017	M/S.TUKUNA KU.MISHRA	C.O.	COURT NO. 9	Order Dtd. 2018-		CRMINAL MISC-2	(Se at No-

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